

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.04.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vikram Bijjula
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman for	ADV	9963101012	Raman
V.S. Rastu			

ORDER

Petitioner's counsel absent and no representation. Counsel for the Respondent present and he prayed time for filing counter. At his request, time is enlarged.

Put up the matter on 03.05.2019.


MEMBER JUDICIAL